

ANNUAL REPORT OF INDIAN STANDARDS INSTITUTION FOR 1974-75

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Indian Standards Institution, New Delhi, for the year 1974-75. [Placed in Library. See No. LT-10330/76.]

NOTIFICATION UNDER CENTRAL EXCISE RULES, 1944

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table a copy of Notification No G.S.R. 132 (Hindi and English versions) published in Gazette of India dated the 31st January, 1976, issued under the Central Excise Rules, 1944, together with an explanatory memorandum [Placed in Library. See No. LT-10331/76.]

ANNUAL REPORT OF INDIAN DAIRY CORPORATION, BARODA FOR 1974-75, SEEDS (AMDT.) RULES, 1974 AND A STATEMENT

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): On behalf of Shri Annasahib P. Shinde, I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Dairy Corporation, Baroda, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-10332/76.]
- (2) (i) A copy of the Seeds (Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 211(E) in Gazette of

India dated the 29th April, 1975, under sub-section (3) of section 25 of the Seeds Act, 1966.

- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the notification mentioned at (i) above. [Placed in Library. See No. LT-10333/76.]

REVIEW & ANNUAL REPORT OF INDIAN PETROCHEMICALS CORPORATION LTD., BAROD. FOR 1974-75

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956.—

- (1) Review by the Government on the working of the Indian Petrochemicals Corporation Limited, Jawaharnagar (Baroda) for the year 1974-75.
- (2) Annual Report of the Indian Petrochemicals Corporation Limited, Jawaharnagar (Baroda) for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [Placed in Library See No. LT-10334/76.]

COMPANIES (CENTRAL GOVERNMENT'S) GENERAL RULES & FORMS (AMDT.) RULES, 1976, DRAFT ORDER UNDER COMPANIES ACT, 1956 AND NOTIFICATIONS UNDER DELIMITATION ACT, 1972

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA): I beg to lay on the Table—

- (1) A copy of the Companies (Central Government's) General Rules and Forms (Amendment) Rules, 1976